

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 60 OF 2019 &**  
**IA No. 1899 of 2018 & IA NO. 959 OF 2019**

**Dated : 20<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**TANGEDCO**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. S. Vallinayagam

Counsel for the Respondent(s)

:

Mr. Anand K. Ganesan

Mr. Amal Nair

Mr. Damodar Solanki for R-2

**ORDER**

Rejoinder shall be filed within four weeks.

List the matter on **26.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/pk*

**(Justice Manjula Chellur)**  
**Chairperson**